

one copy has to be given to the Minister, one copy to the Speaker, another copy to the Secretary and one to the Minister of Parliamentary Affairs. Four copies. What is it that even the hon. Minister can do, with all his anxiety to place the matter before the House, if it is given to him only one minute in advance? Therefore, I suggest that half an hour before the meeting commences if any paper is given to me, then I shall look into it and try to dispose of it that very day. Otherwise, if I consider that it ought to be brought up before the House at all, I will bring it before the House, giving sufficient notice to the Minister to make a statement if he considers it necessary. That will be adopted in future, unless the Minister says that he has had notice earlier and that he is prepared to make a statement immediately. I want to help the Minister and to help the House also.

In this particular case, I am not called upon to give my consent to this adjournment motion in the circumstances.

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STATEMENT RE. CLARIFICATION  
OF ANSWER TO A SUPPLEMENTARY  
QUESTION ON STARRED  
QUESTION NO. 730.

**The Minister of Railways (Shri Jagjivan Ram):** It has been brought to my notice that my reply to a supplementary question by Shri Feroze Gandhi on 7-3-1958, arising out of Starred Question No. 730, was not quite clear and might give rise to an erroneous impression. Shri Feroze Gandhi wanted to know what saving was effected as a result of purchases by the Steel Purchase Mission which was sent abroad last year, against the tenders which were received by D.G., S. & D. I replied that the saving would be substantial, something like Rs. 7-8 crores.

I would like to amplify that in giving this figure I had particularly in my mind tenders received in

India a few months before the Mission was sent abroad. Taking, however, the purchases made in India, more or less contemporaneously with those made abroad by the Mission, the saving would be about Rs. 1½ crores at a rough calculation. Incidentally, I may also mention that iron and steel materials are purchased in India not by the D.G., S. & D., but by the Iron and Steel Controller under the Ministry of Steel, Mines and Fuel.

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DEMAND\* FOR GRANTS—contd.

MINISTRY OF FINANCE—contd.

**Mr. Speaker:** The House will now resume further discussion on the Demands for Grants relating to the Ministry of Finance (including Planning Commission).

Hon. Members will be aware that at five o'clock today, all the outstanding Demands will be submitted to the vote of the House; guillotine will be applied then. Before that, the Demands relating to the Finance Ministry will have to be disposed of, that is, about five minutes before five o'clock. Then, the others will be disposed of.

**The Minister of Finance (Shri Morarji Desai):** I shall also require some time. I may be given time from four o'clock.

**Mr. Speaker:** I shall call upon the Minister at four o'clock.

**Dr. Melkote (Raichur):** Yesterday, I was saying that the ship of the Second Five Year Plan was getting floundered owing to the lack of foreign exchange component, but this year we are meeting under better auspices, because the Government of India have taken sufficient steps to get substantial foreign exchange in order to carry out the Plan as far as possible. We should congratulate the Government of India and the Finance Minister for the task that they have accomplished in getting this foreign exchange component.

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\*Moved with the recommendation of the President.